

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) Nos. 9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

(only SR-9330-9333 of 2015 is be listed)

Date : 07-10-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s)

Mr. Abhay Kumar, AOR
Mr. Vineet Kumar Singh, Adv.

For Respondent(s)

Mr. Manoj Kumar Mishra, Adv.
Mr. Sarvesh Singh Baghel, AOR
Ms. Shivranjani Ralawata, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is a matter of the year 2015 and after five years
down the line, still respondent No. 2 has not been served.

Let fresh notice be issued to the unserved respondent
No. 2 and be served through Superintendent of Police,
Bulandshahr, Uttar Pradesh.

Let notice be served within eight weeks and report be
furnished to the Registry of this Court.

(NIDHI AHUJA)
AR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)